

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA (PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
79	W.P.(C)-6425/2023 CM APPL. 25306/2023	UMESH CHANDRA SHARMA V/s THE INCOME TAX OFFICER, WARD 47(1) DELHI & ORS.	VIVEK INDER PAUL BANSAL, SHAIENDERA KISHORE SINGH	
		OTHER DETAILS OF ADVOCATES: VIVEK BANSAL(IPBLEGAL53@GMAIL.COM)(9999900064)(PETITIONER) VRCOM(VRCOM1660@GMAIL.COM){}(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) SHAIENDERA KISHORE SINGH(SHAIENDERA INCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)		

COURT NO. 05
 DIVISION BENCH-V
 HON'BLE MR.JUSTICE C.HARI SHANKAR
 HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in) or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
81	W.P.(C)-3942/2025 CM APPL. 18387/2025 CM APPL. 18388/2025	MADAN LAL V/s UNION OF INDIA & ORS.	UDHAV SHANKER MAURYA	
		OTHER DETAILS OF ADVOCATES: U S MAURYA(USMAURYA1967@GMAIL.COM)(9968545925)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
82	W.P.(C)-15741/2023 CM APPL. 14334/2025	NURNAHAR KHATUN V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
PART-HEARD MATTERS				
83	FAO(OS) (COMM)-151/2023 CM APPL. 37334/2023 WITH FAO(OS) (COMM) 152/2023	VIP INDUSTRIES LTD V/s CARLTON SHOES LTD & ANR.	ANKUR SANGAL, BRIJESH C A	
		OTHER DETAILS OF ADVOCATES: ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)(9873489278)(PETITIONER) CARLTON SHOES LTD(SUPPORT@CARLTONLONDON.COM)()(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

		REMY(REMFRYLITIGATIONS@REMFY.COM){}(RESPONDENT) BRIJESH C A(REMFRYLITIGATIONS@REMFY.COM){8506906111}(RESPONDENT)	
84	FAO(OS) (COMM)-152/2023 CM APPL. 37351/2023	VIP INDUSTRIES LTD V/s CARLTON SHOES LTD & ANR.	ANKUR SANGAL, BRIJESH C A
		OTHER DETAILS OF ADVOCATES: CA BRIJESH , ISHITH ARORA(REMFRYLITIGATIONS@REMFY.COM){8506906111}(PETITIONER) REMFY(REMFRYLITIGATIONS@REMFY.COM){}(RESPONDENT) BRIJESH C A(REMFRYLITIGATIONS@REMFY.COM){8506906111}(RESPONDENT)	
85	CM APPL. 60834/2024 In W.P.(C)-8531/2022 WITH W.P.(C) 14456/2021	NAMITA KHARE AND ANR. V/s UNIVERSITY OF DELHI AND ORS.	HAIDER ALI, PAUL KUMAR KALAI, MANOJ RANJAN SINHA
		OTHER DETAILS OF ADVOCATES: HETVI PATEL(HETVI75@GMAIL.COM){9925553000}(PETITIONER) HETVI PATEL(HETVI75@GMAIL.COM){9925553000}(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){23384193}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){1123384193}(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM){9811151216}(RESPONDENT) APOORV(OFFICE@AKURUP.COM){8800332253}(RESPONDENT) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) ALI QAMBAR ZAIDI(AQZAIDI110@GMAIL.COM){8439786110}(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM){0}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) PAUL KUMAR KALAI(PAULKALAI18@GMAIL.COM){8376813694}(PETITIONER) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM){9811067271}(RESPONDENT)	

COURT NO. 30
HON'BLE MR. JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952), COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
89	W.P.(CRL)-578/2025 CRL.M.A. 5268/2025 CRL.M.A. 10639/2025	TASLEEM V/s STATE OF NCT OF DELHI	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-571/1997) CRL.A. 28/2000 FILED BY CHETAN (DISPOSED ON : 2015-07-16) CRL.A. 8/2002 FILED BY KALLU (DISPOSED ON : 2010-03-03) CRL.A. 227/2000 FILED BY TASLEEM (DISPOSED ON : 2015-07-16) CRL.A. 533/2002 FILED BY ASHOK (DISPOSED ON : 2015-07-16) W.P.(CRL) 2701/2015 FILED BY CHETAN (DISPOSED ON : 2016-01-12) W.P.(CRL) 2877/2015 FILED BY TASLEEM (DISPOSED ON : 2015-12-09) W.P.(CRL) 261/2017 FILED BY TASLEEM (DISPOSED ON : 2017-02-13) W.P.(CRL) 2912/2017 FILED BY CHETAN (DISPOSED ON : 2017-10-17) W.P.(CRL) 260/2018 FILED BY TASLEEM (DISPOSED ON : 2018-02-27) W.P.(CRL) 2000/2018 FILED BY CHETAN (DISPOSED ON : 2018-07-10) W.P.(CRL) 84/2024 FILED BY TASLEEM (DISPOSED ON : 2024-11-05) W.P.(CRL) 622/2025 FILED BY CHETAN (D. OF HEARING : 2025-07-18) P.S.-FIR NO. :(KALYAN PURI-571/1997)
90	W.P.(CRL)-1040/2025 CRL.M.A. 9911/2025	MD. AZAM V/s STATE(NCT OF DELHI)	SHIV CHOPRA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NABI KARIM-161/2008) CRL.A. 699/2011 FILED BY MOHD. AZAM (DISPOSED ON : 2014-10-30) CRL.A. 777/2011 FILED BY TOBIR AHMED (DISPOSED ON : 2014-10-30) W.P.(CRL) 679/2015 FILED BY MOHD. AZAM (DISPOSED ON : 2015-04-08) W.P.(CRL) 1387/2016 FILED BY MD. AZAM (DISPOSED ON : 2016-05-18) W.P.(CRL) 1548/2016 FILED BY TOBIR AHMED (DISPOSED ON : 2016-09-30) W.P.(CRL) 3639/2023 FILED BY MOHD AZAM (DISPOSED ON : 2024-01-16)

SUPPLEMENTARY CAUSE LIST

				P.S.-FIR NO. :(NABI KARIM-161/2008)
91	W.P.(CRL)-1132/2025 CRL.M.A. 10839/2025 CRL.M.A. 10840/2025 WITH W.P.(CRL) 1136/2025	SHAHID @ BILLI V/s STATE (GOVT OF NCT OF DELHI))	MADHU RANI	
		OTHER DETAILS OF ADVOCATES: MADHU RANI (8448445041)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DHAULA KUAN-248/2010) BAIL APPLN. 85/2013 FILED BY SHAMSHAD @ KHUT (DISPOSED ON : 2013-01-21) CRL.A. 93/2015 FILED BY USMAN @ KALE & ORS. (DISPOSED ON : 2018-01-30) W.P.(CRL) 1199/2018 FILED BY IQBAL @ BILLI (DISPOSED ON : 2018-07-26) W.P.(CRL) 1484/2018 FILED BY SHAHID @ BILLI (DISPOSED ON : 2018-08-31) W.P.(CRL) 2872/2018 FILED BY USMAN @ KALE (DISPOSED ON : 2019-01-30) W.P.(CRL) 1908/2018 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2018-10-10) W.P.(CRL) 1947/2018 FILED BY USMAN @ KALE (DISPOSED ON : 2019-01-10) W.P.(CRL) 2230/2019 FILED BY IQBAL@ BILLI (DISPOSED ON : 2019-08-13) W.P.(CRL) 2628/2019 FILED BY USMAN @ KALE (DISPOSED ON : 2019-11-07) W.P.(CRL) 2135/2019 FILED BY KAMRUDDIN @ KAMRU (DISPOSED ON : 2022-08-03) W.P.(CRL) 751/2019 FILED BY USMAN @ KALE (DISPOSED ON : 2019-03-13) W.P.(CRL) 1814/2022 FILED BY USMAN @ KALE (DISPOSED ON : 2023-05-11) W.P.(CRL) 2550/2022 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2023-05-11) W.P.(CRL) 3412/2023 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2023-12-07) W.P.(CRL) 3489/2023 FILED BY KAMARUDIN ALIAS KAMRU ALIAS MOBILE (DISPOSED ON : 2023-11-29) W.P.(CRL) 3043/2023 FILED BY USMAN (DISPOSED ON : 2024-07-10) W.P.(CRL) 3242/2023 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2023-11-06) W.P.(CRL) 3842/2023 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2024-01-04) W.P.(CRL) 1297/2024 FILED BY SHAMSHAD KHUTKAN (DISPOSED ON : 2024-09-13) W.P.(CRL) 1494/2024 FILED BY SHAMSHAD @KHUTKAN (DISPOSED ON : 2024-05-17) W.P.(CRL) 2705/2024 FILED BY USMAN @ KALE (DISPOSED ON : 2024-11-25) W.P.(CRL) 3043/2024 FILED BY SHAMSHAD (DISPOSED ON : 2024-10-09) W.P.(CRL) 3331/2024 FILED BY SHAMSHAD ALIAS KHUTKAN (DISPOSED ON : 2024-10-24) W.P.(CRL) 3540/2024 FILED BY KAMRUDDIN @ KAMRU (DISPOSED ON : 2024-11-12) W.P.(CRL) 3621/2024 FILED BY IQBAL @ BILLI & ANR. (DISPOSED ON : 2024-11-20) W.P.(CRL) 617/2025 FILED BY SHAMSHAD @KHUTKAN (DISPOSED ON : 2025-02-21) W.P.(CRL) 685/2025 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2025-02-28) W.P.(CRL) 873/2025 FILED BY IQBAL @ BILLI (DISPOSED ON : 2025-03-18) W.P.(CRL) 918/2025 FILED BY SAHID @ BILLI S/O KALLU (DISPOSED ON : 2025-03-21) W.P.(CRL) 1136/2025 FILED BY IQBAL @ BILLI (D. OF HEARING : 2025-04-09) W.P.(CRL) 1141/2025 FILED BY USMAN @KALE (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(DHAULA KUAN-248/2010)
92	W.P.(CRL)-1136/2025 CRL.M.A. 10859/2025 CRL.M.A. 10917/2025	IQBAL @ BILLI V/s STATE (GOVT OF NCT OF DELHI)	MADHU RANI	
		OTHER DETAILS OF ADVOCATES: MADHU RANI (ADVMADHU1@GMAIL.COM)(8448445041)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DHAULA KUAN-248/2010) BAIL APPLN. 85/2013 FILED BY SHAMSHAD @ KHUT (DISPOSED ON : 2013-01-21) CRL.A. 93/2015 FILED BY USMAN @ KALE & ORS.

SUPPLEMENTARY CAUSE LIST

				<p>(DISPOSED ON : 2018-01-30) W.P.(CRL) 1199/2018 FILED BY IQBAL @ BILLI (DISPOSED ON : 2018-07-26) W.P.(CRL) 1484/2018 FILED BY SHAHID @ BILLI (DISPOSED ON : 2018-08-31) W.P.(CRL) 2872/2018 FILED BY USMAN @ KALE (DISPOSED ON : 2019-01-30) W.P.(CRL) 1908/2018 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2018-10-10) W.P.(CRL) 1947/2018 FILED BY USMAN @ KALE (DISPOSED ON : 2019-01-10) W.P.(CRL) 2230/2019 FILED BY IQBAL@ BILLI (DISPOSED ON : 2019-08-13) W.P.(CRL) 2628/2019 FILED BY USMAN @ KALE (DISPOSED ON : 2019-11-07) W.P.(CRL) 2135/2019 FILED BY KAMRUDDIN @ KAMRU (DISPOSED ON : 2022-08-03) W.P.(CRL) 751/2019 FILED BY USMAN @ KALE (DISPOSED ON : 2019-03-13) W.P.(CRL) 1814/2022 FILED BY USMAN @ KALE (DISPOSED ON : 2023-05-11) W.P.(CRL) 2550/2022 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2023-05-11) W.P.(CRL) 3412/2023 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2023-12-07) W.P.(CRL) 3489/2023 FILED BY KAMARUDIN ALIAS KAMRU ALIAS MOBILE (DISPOSED ON : 2023-11-29) W.P.(CRL) 3043/2023 FILED BY USMAN (DISPOSED ON : 2024-07-10) W.P.(CRL) 3242/2023 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2023-11-06) W.P.(CRL) 3842/2023 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2024-01-04) W.P.(CRL) 1297/2024 FILED BY SHAMSHAD KHUTKAN (DISPOSED ON : 2024-09-13) W.P.(CRL) 1494/2024 FILED BY SHAMSHAD @KHUTKAN (DISPOSED ON : 2024-05-17) W.P.(CRL) 2705/2024 FILED BY USMAN @ KALE (DISPOSED ON : 2024-11-25) W.P.(CRL) 3043/2024 FILED BY SHAMSHAD (DISPOSED ON : 2024-10-09) W.P.(CRL) 3331/2024 FILED BY SHAMSHAD ALIAS KHUTKAN (DISPOSED ON : 2024-10-24) W.P.(CRL) 3540/2024 FILED BY KAMRUDDIN @ KAMRU (DISPOSED ON : 2024-11-12) W.P.(CRL) 3621/2024 FILED BY IQBAL @ BILLI & ANR. (DISPOSED ON : 2024-11-20) W.P.(CRL) 617/2025 FILED BY SHAMSHAD @KHUTKAN (DISPOSED ON : 2025-02-21) W.P.(CRL) 685/2025 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2025-02-28) W.P.(CRL) 873/2025 FILED BY IQBAL @ BILLI (DISPOSED ON : 2025-03-18) W.P.(CRL) 918/2025 FILED BY SAHID @ BILLI S/O KALLU (DISPOSED ON : 2025-03-21) W.P.(CRL) 1132/2025 FILED BY SHAHID @ BILLI (D. OF HEARING : 2025-04-09) W.P.(CRL) 1141/2025 FILED BY USMAN @KALE (D. OF HEARING : 2025-04-08)</p> <p>P.S.-FIR NO. :(DHAULA KUAN-248/2010)</p>
AFTER NOTICE MISC. MATTERS				
93	<p>W.P.(CRL)-1/2025 CRL.M.A. 5/2025 CRL.M.A. 6/2025 CRL.M.A. 10655/2025 WITH W.P.(CRL) 578/2025</p>	<p>ASIF ALIAS NAEEM V/s STATE OF NCT OF DELHI & ANR.</p>	<p>SARTHAK MAGGON</p>	
		<p>OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) SARTHAK MAGGON (SARHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARTHAK MAGGON (MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-284/2004) CRL.A. 728/2010 FILED BY MOHD. ILLYAS (DISPOSED ON : 2014-02-19) CRL.A. 716/2010 FILED BY SALAM KAVIRAJ @ CHUHA (DISPOSED ON : 2014-02-19) CRL.A. 721/2010 FILED BY ASIF @ NAEEM (DISPOSED ON : 2014-02-19) CRL.A. 1056/2010 FILED BY SHAHIN @ BUSHLE (DISPOSED ON : 2014-02-19) CRL.A. 1398/2010 FILED BY AKRAM (DISPOSED ON : 2013-07-09) CRL.A. 981/2010 FILED BY MIRAJ @ JAKIR (DISPOSED ON : 2014-02-19)</p>

SUPPLEMENTARY CAUSE LIST

				<p>W.P.(CRL) 1164/2014 FILED BY ASIF @ NAEEM (DISPOSED ON : 2014-08-21) W.P.(CRL) 1887/2014 FILED BY ASIF @ NAEEM (DISPOSED ON : 2014-10-10) W.P.(CRL) 1057/2021 FILED BY ASIF @ NAEEM (DISPOSED ON : 2022-09-12)</p> <p>P.S.-FIR NO. :(MANSAROVER PARK-284/2004)</p>
94	W.P.(CRL)-720/2025 CRL.M.A. 6662/2025	RAVINDER RANA V/s STATE (NCT OF DELHI)	ANUSHKA BARUAH	
		<p>OTHER DETAILS OF ADVOCATES: VISHAL GOSAIN (ANUSHKA.BARUAH9@GMAIL.COM)(9910797157)(PETITIONER) VISHAL GOSAIN (ANUSHKA.BARUAH9@GMAIL.COM)(9910797157)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-A-2005) CRL.A. 53/2013 FILED BY AMAR DEV (D. OF HEARING : 2030-01-26) CRL.A. 1319/2012 FILED BY SOMESH KUMAR MITTAL (D. OF HEARING : 2030-01-26)</p> <p>P.S.-FIR NO. :(CBI-1-A-2005)</p>

COURT NO. 25
HON'BLE DR. JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
54	CRL.M.C.-2342/2025 CRL.M.A. 10547/2025	PRITI SARAF V/s UMESH SARAF	MAHIMA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: MUDIT JAIN (CONTACT@ADVMUDITJAIN.COM)(9868510397)(PETITIONER) KAMAKSHI(KAMAKSHI0410@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
55	CRL.REV.P.-1220/2024 CRL.M.A. 31196/2024	AASIF ALI@APPU & ANR. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	NITISH GUPTA, DIVYESH PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT GUPTA (AMITG.ADVOCATE@GMAIL.COM)(9899474884)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DIVYESH PRATAP SINGH(DIVYESHPSINGH@GMAIL.COM)(9999091167)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MALVIYA NAGAR-612/2023) BAIL APPLN. 521/2024 FILED BY ZAID (DISPOSED ON : 2024-05-10) BAIL APPLN. 769/2024 FILED BY ARSHAD ALI (DISPOSED ON : 2024-05-10) BAIL APPLN. 205/2024 FILED BY MS. SABA @ ALINA (DISPOSED ON : 2024-04-10) BAIL APPLN. 915/2024 FILED BY ASHRAF ALI (DISPOSED ON : 2024-05-10) CRL.M.C. 2632/2024 FILED BY ASHRAF ALI (DISPOSED ON : 2024-04-10) BAIL APPLN. 71/2024 FILED BY MRS UZMA (DISPOSED ON : 2024-03-05) CRL.M.C. 3409/2024 FILED BY ASHRAF ALI @ ASHU (DISPOSED ON : 2024-05-10) BAIL APPLN. 742/2024 FILED BY ASMA (DISPOSED ON : 2024-03-05) BAIL APPLN. 1236/2024 FILED BY RUBINA BEGUM (DISPOSED ON : 2024-04-10) BAIL APPLN. 2540/2024 FILED BY ARSHAD ALI (DISPOSED ON : 2024-08-23) BAIL APPLN. 3120/2024 FILED BY ZAID (DISPOSED ON : 2024-08-30) BAIL APPLN. 4259/2024 FILED BY ASHRAF ALI @ ASHU (DISPOSED ON : 2024-12-18) CRL.REV.P. 110/2025 FILED BY ZEESHAN KHAN @ BALLAN & ORS. (D. OF HEARING : 2025-05-20) P.S.-FIR NO. :(MALVIYA NAGAR-612/2023)

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
81	W.P.(C)-4017/2025 CM APPL. 18630/2025	ARVIND MISHRA V/s THE COMMISSIONER OF POLICE & ORS.	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: ABHISHEK(ABHISHEKSHARMA.OFFICE@GMAIL.COM)(9971611008)(PETITIONER) DHC PROSECUTIONED, UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
82	W.P.(C)-4495/2025	SHAIENDRA KUMAR SINGH V/s UNION OF INDIA & ORS.	SUNIL KUMAR VAYAKKAL	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR VAYAKKAL(SUNILMUYAM@GMAIL.COM)(9267950366)(PETITIONER) SANTOSH KUMAR TRIPATHI, FAHEELA, SWO(STANDINGCOUNSELGNCTD@GMAIL.COM, FAHEELA@IIMSAM.ORG, INFO@SWO.CO.IN)(9868250806)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
83	W.P.(C)-4518/2025 CM APPL. 20895/2025	EPIPHANY HOSPITALITY PVT LTD V/s THE COMMISSIONER EXCISE ENTERTAINMENT AND LUXURY TAX DEPARTMENT GOVT OF NCT OF DELHI & ANR.	RAGHAV ANAND	
		OTHER DETAILS OF ADVOCATES: RAGHAV ANAND & SHUBHAM KATHURIA(RAGHAV_ANAND@LIVE.COM)(9958629500)(PETITIONER) CEXCISE, SANTOSH KUMAR TRIPATHI, ADDLCP(CEXCISE@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM, ADDLCP.LIC-DL@NIC.IN)(9868250806)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
69	W.P.(CRL)-1160/2025 CRL.M.(BAIL) 815/2025 CRL.M.A. 11095/2025 CRL.M.A. 11096/2025	AAS MOHD @ ASHU V/s STATE (GOVT. OF NCT OF DELHI)	UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-71/2017) CRL.A. 105/2022 FILED BY AAS MOHD. @ ASHU (D. OF HEARING : 2025-05-01) P.S.-FIR NO. :(ROHINI SOUTH-71/2017)

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt04>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
84	CRL.M.A. 11140/2025 CRL.M.A. 11141/2025 In BAIL APPLN.- 3807/2022(Disposed off case)	SANJAY JAIN V/s ENFORCEMENT DIRECTORATE	STUTI GUJRAL, AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHAURYA SINGH(SHAURYA@SGUJRAL.IN){}(PETITIONER) DL.HC.ED(DL.HC.ED@GOV.IN){}(RESPONDENT) VIKRAM CHOUDHARY(VIKRAM.CHOUDHARY@AGLAW.IN){0}(PETITIONER) ENFORCEMENT DIRECTORATE(PRATHAM@AGLAW.IN){0}(RESPONDENT) {0}(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 43/2021) BAIL APPLN. 2293/2021 FILED BY AMARENDRA DHARI SINGH (DISPOSED ON : 2021-08-05) CRL.M.C. 1435/2021 FILED BY AMARENDRA DHARI SINGH (DISPOSED ON : 2021-08-05) CRL.REV.P. 353/2021 FILED BY ASSISTANT DIRECTOR DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2021-11-08) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 2025-04-21) BAIL APPLN. 3619/2021 FILED BY ANKIT AGARWAL (DISPOSED ON : 2021-10-26) CRL.M.C. 4087/2022 FILED BY ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-17) CRL.M.C. 215/2023 FILED BY RATUL PURI (D. OF HEARING : 2025-08-18) W.P.(CRL) 1318/2023 FILED BY AJIT SINGH BUBBER & ANR. (D. OF HEARING : 2025-05-01) CRL.M.C. 5406/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-08-09) CRL.M.C. 6941/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-09-13) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-11-22) CRL.M.C. 28/2025 FILED BY SANJAY JAIN (DISPOSED ON : 2025-02-07) CRL.M.C. 2262/2025 FILED BY SANJAY JAIN (DISPOSED ON : 2025-04-03) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 43/2021)
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
85	CRL.M.C.-2197/2025	GAURAV GAUR & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	DIGVIJAY SINGH JASWAL	
		OTHER DETAILS OF ADVOCATES: YASH THAKUR(DIGVIJAY.SJ29@GMAIL.COM)(9811679470)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SOUTH-284/2016)

HIGH COURT OF DELHI
08.04.2025.

REGISTRAR (LISTING)